

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 10 of 2013 in
Appeal No. 66 of 2012**

Dated : 28th October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh Biomass Energy Developers
Association**

....Review Petitioner(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

....Respondent (s)

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

Counsel for the Review Petitioner(s): Ms. Suparna Srivastava

**Counsel for the Respondent(s): Mr. Anand K. Ganesan with
Ms. Swapna Seshadri for R-1
Mr. Matrugupta Mishra for R-2**

ORDER

At the request of the Learned Counsel for Respondent no.2, post
the matter for hearing on **19.11.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt